## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

IA 203/2017 With C.P. No. 34/441/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

## THE HEARING SHEET ATTENDANCE-CUM-ORDER BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2017

Name of the Company:

Haldyn Glass Ltd.

Section of the Companies Act: <u>Section 441 of the Companies Act, 2013</u>

REPRESENTATION **SIGNATURE** S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** Appreaut Achish CDOSW PCS

## **ORDER**

Learned PCS Mr. Ashish Doshi present for Applicants/ Original Petitioner.

This Application is filed to condone the delay in depositing the amount for compounding as ordered by this Tribunal on 01.06.2017.

It is stated that delay is on the assumption that the Registry is not functioning during vacation in the month of June, 2017. The reason stated is sufficient reason.

Amount deposited in compliance of the order dated 01.06.2017. Inform ROC accordingly.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 24th day of July, 2017.